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- (5) पर्वतीय विश्वविद्यालय की स्थापना के प्रकृत पर विश्वार किया ।
- (6) पर्वतीय जिलों की वार्षिक योजना 1971-72 पर विवार किया।

Anti-Indian Propaganda over Pakistan Radio

- *74. SHRI R. S. PANDEY: Will the Minister of INFORMATION AND BROADCASTING (SOOCHNA AND PRASARAN MANTRI) be pleased to state:
- (a) whether Pakistan has increased its anti-Indian propaganda over the Pakistan Radio recently in the wake of freedom struggle in East Pakistan; and
- (b) if so, the steps taken by Government to counter this Pakistan Propaganda?

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (SOOCHANA AUR PRASARAN MANTRALAYA MEN RAJYA MANTRI) (SHRIMATI NANDINI SATPATHY): (a) Yes, Sir.

(b) Correct facts are being presented in the news bulletins and commentary programmes of All India Radio both in its home and external services. The number of such programmes has also been increased.

Settlement of Assam-Nagaland Boundary Dispute

*75. SHRI SAROJ MUKHERJEE: Will the Minister of HOME AFFAIRS (GRIH MANTRI) be pleased to state:

- (a) whether the attention of Government has been drawn to the statement made by the Assam Finance Minister on the 19th March, 1971 in the Assambly about the Central Government's failure to settle the Assam-Nagaland boundary dispute;
 - (b) if so, the details thereof; and
- (c) the steps taken by the Government to resolve this dispute?

THE MINESTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (GRIH MANTRALAYA MEN RAJYA MANTRI) (SHRI K. C. PANT): (a) and (b). Government have seen the eletement. The

Finance Minister of Assam reiterated the stand of the State Government in this dispute and expressed the hope that the Central Government would take steps to resolve the issue within a reasonable time.

(c) The matter is receiving the active attention of the Government.

Sub-Standard Quality of Coir Goods Exported to U.S.S.R.

*76. SHRI INDRAJIT GUPTA:
Will the Minister of FOREIGN TRADE
(VIDESH VYAPAR MANTRI) be pleased
to state:

- (a) whether the U.S.S.R. authorities have recently protested against the substandard quality of coir goods exported from India;
- (b) whether any inquiry has been held into the matter and, if so, the result thereof; and
- (c) the amount of compensation, if any, which the U.S.S.R. authorities have claimed in lieu of their losses?

THE DEPUTY MINISTER IN THE MINISTRY OF FOREIGN TRADE (VIDESH VYAPAR MANTRALAYA MEN UP-MANTRI) (SHRI A. C. GEORGE); (a) Yes, Sir.

(b) Yes, Sir.

Kindly refer to the statement attached.

Statement

The inquiry revealed that :--

- (i) The following exporters shipped consignments of coir mattings and rugs to USSR:
 - 1. Vaikath Bros. Alleppey,
 - 2. Gopal Coir Factory, Allepney.
 - 3. The Kerala State Coir Corporation, Alleppey.
 - The Indian Manufacturing Co., Alleppey.
 - The Travancore Mats and Matting Coop. Society, Ltd., Alleppeys
 - Alleppey Coir Mats and Matting Cooperative Society Ltd., Alleppey.